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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/24/2016
NAME OF THE PETITIONER(S) : Sulochana & 2 Others
NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for respondents 1,2 & 4	Rajamuthan.
2.	A. NARAYANAN	Counsel for R5-7	
3.	K. PADHMANABHAN T. R. RAMESH	Counsel for Petitioner	K. Padmanabhan.

ORDER

Shri K Padmanabhan, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for respondents sought time for submitting arguments. Time extended at request. Put up on **15.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)